

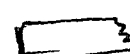
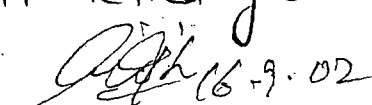
IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JAIPUR BENCH, JAIPUR

ORDER SHEET

APPLICATION NO.: OA - 102
D-7524/02

Applicant (s) Sohnu Lal Meghwal & ors Respondent (s) U.O. 8 or.
Advocate for Applicant (s) _____ Advocate for Respondent (s) _____

NOTES OF THE REGISTRY	ORDERS OF THE TRIBUNAL
11-9-02	None present for the applicant- Let the Dy. Registrar give a last opportunity to the applicant to rectify the defects within two weeks. In case the defects are not rectified during the period of two weeks, the application may be rejected.  M. L. CHAUDHAN MEMBER (JUDICIAL)  (H. O. GUPTA) ADMINISTRATIVE MEMBER
<u>16-09-02</u> Present: None for the applicant Last opportunity to rectify the defects within two weeks is granted to the applicant in terms of Hon'ble Bench's order dated 11.9.02. In case the defects are not rectified during the aforesaid period of two weeks. The application shall automatically stand rejected. Defects has not been removed till today.  (Gurmit Singh) Dy. Registrar <u>30/9</u> S.O. (udl)	